

High Court of Karnataka,
Bengaluru,
Dated:8th July 2021

NOTIFICATION NO.HCBB – 175 / 2021

In partial modification of earlier Notification No. HCBB–162/2021 dated 25th June 2021, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from Friday the 9th July 2021.

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Satish Chandra Sharma	2
3	Hon'ble Mrs. Justice B.V.Nagarathna	3
4	Hon'ble Mr. Justice Aravind Kumar	4
5	Hon'ble Mr. Justice Alok Aradhe	5
6	Hon'ble Mrs. Justice S.Sujatha	6
7	Hon'ble Mr. Justice B.Veerappa	7
8	Hon'ble Mr. Justice G.Narendar	8
9	Hon'ble Mr. Justice P.S.Dinesh Kumar	9
10	Hon'ble Mr. Justice P.B.Bajanthri	10
11	Hon'ble Mr. Justice K.Somashekar	11
12	Hon'ble Mrs. Justice K.S.Mudagal	12
13	Hon'ble Mr. Justice Sreenivas Harish Kumar	13
14	Hon'ble Mr. Justice N.K.Sudhindrarao	14
15	Hon'ble Dr. Justice H.B.Prabhakara Sastry	15
16	Hon'ble Mr. Justice B.M.Shyam Prasad	16
17	Hon'ble Mr. Justice S.Sunil Dutt Yadav	17
18	Hon'ble Mr. Justice Mohammad Nawaz	18

19	Hon'ble Mr. Justice H.P.Sandesh	19
20	Hon'ble Mr. Justice K.Natarajan	20
21	Hon'ble Mr. Justice S.R.Krishna Kumar	21
22	Hon'ble Mr. Justice Suraj Govindaraj	22
23	Hon'ble Mr. Justice Sachin Shankar Magadum	23
24	Hon'ble Mr. Justice N.S.Sanjay Gowda	24
25	Hon'ble Ms. Justice Jyoti Mulimani	25
26	Hon'ble Mr. Justice Nataraj Rangaswamy	26
27	Hon'ble Mr. Justice Hemant Chandangoudar	27
28	Hon'ble Mr. Justice M.Nagaprasanna	28
29	Hon'ble Mr. Justice M.I.Arun	29
30	Hon'ble Mr. Justice E.S.Indiresh	30
31	Hon'ble Mr. Justice S.Vishwajith Shetty	31
32	Hon'ble Mr. Justice V.Srishananda	32
33	Hon'ble Mr. Justice Hanchate Sanjeevkumar	33

By Order of Hon'ble The Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 08.07.2021

HIGH COURT OF KARNATAKA AT BENGALURU
PARTIAL MODIFICATION OF SITTING OF THE HON'BLE JUDGE WITH
SUBJECTS ASSIGNED TO HIS LORDSHIP FROM FRIDAY THE 9TH JULY 2021

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble Mr. Justice M.I.Arun</p> <p>Regular First Appeals - Admission, Orders and Final Hearing</p> <p>HRRP and LRRP - Admission, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred Original Suits -Admission, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Single Judge matters) - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Video Conferencing / Physical hearing (optional)</p>

By Order of Hon'ble The Chief Justice

Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)

Date: 08.07.2021